

प्रह्न सं. [क. 353]

HIGH COURT OF MADHYA PRADESH, JABALPUR

M E M O

No. 69 /Confdl/2023
II-15-36/99

Dated 12th January, 2023

To,

The President,
Kaimur Cement & Khadan Karmachari Sangh,
Ward No.3, Everest Nagar Kaimur,
KATNI – 483 880.

Subject :- Regarding establishment of Labour Court at Katni.

Refer. :- Your letter, dated 05.02.2022

On the subject and reference cited above, as directed, your representation, dated 05.02.2022; regarding establishing Labour Court at Katni has been rejected after due consideration.

Sd/-
REGISTRAR (I&L)

Endt. No. 70 /Confdl/2023
II-15-36/99

Dated 12th January, 2023

Copy forwarded to the In-charge Registrar, Industrial Court, Madhya Pradesh, 518 New Moti Bungalow, M G. Road, Indore – 452 007 for information.

Sd/-
12/1/23
REGISTRAR (I&L)

2108
12/1/24
अनुभाग अधिकारी
म. प्र. शासन,
श्रम विभाग